

GOVERNMENT OF JAMMU AND KASHMIR
Department of Law, Justice and Parliamentary Affairs.
(Establishment Section) Civil Secretariat,
Srinagar/Jammu

No. LAW-Estt/179/2021-10

Dated. 22 -08- 2022

NOTICE

WHEREAS, Mr. Firdous Ahmed Paray, Deputy Legal Remembrancer, has submitted a representation dated 20.07.2022 for fixation of seniority with the similarly situated candidates appointed on 19.09.2013 and 30.09.2013, as Assistant Legal Remembrancer, by treating the intervening period on the notional basis in accordance with the merit drawn by the J&K Public Service Commission in the selection process of Assistant Legal Remembrancers/ Public Law officers;

WHEREAS, the Jammu and Kashmir Public Service Commission invited applications for 15 posts of Assistant Legal Remembrancers/Public Law officers vide advertisement No.03-PSC of 2010 dated 28.05.2010 and 14-PSC of 2010 dated 24.09.2010. J&K Public Service Commission vide Notification No. 34-PSC(DR-S) of 2013 dated 05.09.2013 issued the selection list of 14 candidates and vide its No.PSC/DR/PLO/ALR/2010(b) dated 09.09.2013 furnished the recommendations for the issuance of appointment orders in favour of the 14 selected candidates. Also, one more candidate was recommended to the post of ALR/PLO and thus totaling 15 candidates were recommended for appointment as ALR/PLO to the Department of Law, Justice and Parliamentary Affairs;

WHEREAS, the Department of Law, Justice and Parliamentary Affairs vide Government Order No. 3181-LD(Estt) of 2013 dated 19.09.2013 and Government Order No.3333-LD(Estt) of 2013 dated 30.09.2013 issued the appointment orders for the selected 15 candidates however only 11 candidates joined as ALR/ PLO in the Department;

WHEREAS, vide this Department's letter No. LD(Estt) 94/43-II dated 20.11.2013, J&K Public Service Commission was requested to furnish the recommendations of the next four candidates in order of merit. In the meantime, some of the candidates who were

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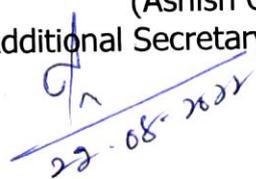
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expected to be in the order of merit filed a writ petition bearing *SWP No. 2318/2014, titled Mumtaz Ahmad and others Vs State of Jammu and Kashmir and others*, before the Hon'ble High Court at Jammu and the said Writ Petition was considered and disposed of on 19.08.2014 with the directions to the JK Public Service Commission to recommend the names of four candidates next in merit to the Department of Law, Justice and Parliamentary Affairs within two weeks from the date of receipt of this order, but no action was taken by JKPSA on the said directions passed by the Hon'ble Court;

WHEREAS, the J&K Public Service Commission after a gap of more than two years vide its No.PSC/DR/PLO/ALR/2010(B) dated 18.01.2016 furnished the recommendations of the next candidates in order of merit and in pursuance to the recommendations of the J&K Public Service Commission, the Department of Law, Justice and Parliamentary Affairs vide Government Order No.1565(LD) Estt of 2016 dated 11.04.2016 issued the appointment Order in favour of Mr. Firdous Ahmed Paray as Assistant Law Officer after seeking approval from the Competent Authority and the said officer joined in the Department on 18.04.2016;

WHEREAS, the applicant has filed representation stating therein that all selected candidates have participated in the single selection process conducted by the JKPSA and has prayed for fixation of seniority with the similarly situated candidates appointed on 19.09.2013 and 30.09.2013, as Assistant Legal Remembrancer, by treating the intervening period on the notional basis in accordance with the merit drawn by the J&K Public Service Commission in the selection process of Assistant Legal Remembrancers/ Public Law officers; and

NOW, therefore, all officers who are likely to be affected if the claim of the applicant is accepted are hereby called upon to submit objections, if any, within a period of 15 days from the date of issuance of this notice, failing which it shall be presumed that nobody has any objections to the claim of the petitioner and the necessary orders will be issued accordingly.


22.08.22
(Ashish Gupta)
Additional Secretary to Government

22.08.22